Annexure-7 Name of the Corporate Debtor: Topworth Urja & Metal Ltd Date of Commencement of CIRP: 12th August 2022 List of Creditors as on 31 January 2023

List of operational creditors (Government dues)

A morror	:	TAIL

Sl No.		Details of Claimant		De	tails of Claim					Details of claim a	dmitted				Amount	Amount of	Amount of claim not	Amount of claim under	Amount in INF Remarks, if any
Departm	artment	Government	Identification	Date of Receipt Amount of Claim		Amount of Interest	Other /Misc	Total Claim Amount	Amount of Claim	Nature of claim	Amount	Amount	Whether	% voting		any	admitted	verification	Kemarks, ii any
			No		(Principal Amount)				admitted		covered		related	share in	continge				
											by	by	party?	CoC if		dues, that			
											security	guarante		applicable		may be set-			
											interest	Ü				off			
1 Mini		Office of the Collector & District		26/08/2022	26,56,72,403	12,38,60,277	56,32,611	39,51,65,291	39,51,65,291	Failure to make Outstanding Final	-	-	No	NA	-	-	-	-	
Yava	atmal-	Magistrate, Yavatmal-Maharashtra		/06/09/2022/04						Bid Price/Monthly payment with									
				/10/2022(revise						interest									
				d)															
2 6 1		N		26.00.202	46.20.20.006			46 20 20 006		T : : : : : : : : : : : : : : : : : : :			N	27.4				46.20.20.006	
2 Coal		Nominated Authority-Ministry of Coal		26-08-2022	46,29,20,006	-	-	46,29,20,006	-	Termination of CMDPA and	-	-	No	NA	-	-	-	46,29,20,006	
		Coai								forfeiture of performance security/bank guarantee.									
										security/bank guarantee.									
3 Cust	om	The Priciple Commissioner of		30/082022	2,77,17,342	6,08,19,442	9,55,36,784	18,40,73,568	18 40 72 560	Differential duty/ Interest	1		No	NA					
3 Cust	om	Customs, Custom House ,Port		30/062022	2,77,17,342	0,00,19,442	9,55,50,784	10,40,/3,308	10,40,73,308	Differential duty/ interest			INO	INA					
		Area, Visakhapatnam																	
		raca, visakiiapatiiaiii																	
	m o			00.00.00.00	# 10 0 1 0 ##	1 22 20 001		0.500.01.500	0.500.01.500				**						
	s Tax On	Deputy Commissioner of State		08-09-2022	7,49,94,877	1,22,29,861		8,72,24,738	8,72,24,738	As & when assessment orders			No	NA					
	lf of Goods									passedunder various acts and as									
		Govt. of Maharashtra								and when dealer admitted liability									
Dept										in self returns filed under MVAT									
										acts 2002.									
	me Tax	The Asstt. Commissioner of		04-10-2022	2,02,47,303	14,16,210		2,16,63,513	14,16,210	Demand raised by the ITD System			No	NA			2,02,47,303		
Depa	artment	Income Tax Nagpur								and TRACES as per consolidated									
										amount for various F Yrs.									
															-	-			
		al The Asstt. Commissioner of CGST		19-12-2022	1,37,28,64,204			1,37,28,64,204		Demand raised by The Asstt.			No	NA				1,37,28,64,204	
		& Central Excise,Nagpur II								Commissioner of CGST & Centra									
City,	, Nagpur II	commissionerate, Nagpur								Excise,Nagpur II commissionerate	÷,								
										Nagpur									
8 ESIC	C-Nagpur	Employees State insurance		17-01-2023	6,08,815	1,67,938	2,31,122	2 10,07,875	10,07,875	Cotribution Statutory Notices			No	NA					
		Corporation, Sub -Regional Office,	·																
		Nagpur.																	
		Profession Tax officer NAG-PTO-		25-01-2023	1,53,800	2,025	-	1,55,825	1,55,825	Outstanding dues under PTRC Ac	t		No	NA					
	G-PYO-C-	C-005, Nagpur, Maharashtra																	
005)	1																		
					2,22,51,78,750	19,84,95,753	10,14,00,517	7 2,52,50,75,020	66,90,43,507	-	-	-	-	-	-	-	2,02,47,303	1,83,57,84,210	